## NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/06/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/196/2016

NAME OF THE PETITIONER(S)

: B.R. Lokesh

NAME OF THE RESPONDENT(S)

others

: 397/398 of CA 1956 and 58/59 of CA 2013

: M/s Mamallapuram Development Private Limited & 4

S.No. Name (in Capital)

UNDER SECTION

Represented by

Signature

1. Indhumethy . P.

2. S. Aravin Lah Grafox Man Ldt As Politiones

Counted for Responds 3 to 5

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T.v.P. Saivihan

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## **ORDER**

Ms. P. Indhumathy, Counsel for Petitioners present. Mr. G.V. Mohan Kumar, Counsel for R-1 present. Mr. T.V.P. Saivihari, Counsel for R-2 present. Mr. S. Aravindan, Counsel for R3 to R5 present. Both parties prayed for time for final arguments. At request, time is enlarged. Final opportunity is given for submission of the final arguments failing which the matter shall be disposed of on merits. **Put up on 14.07.2017 at 10.30 A.M.** 

S. S. Yarakan (S. VIJAYARAGHAVAN) MEMBER (TECHNICAL)

(CH. MOHD. SHARIEF TARIO) MEMBER (JUDICIAL)